

headed by the Defence Secretary to consider anomalies in Pay and Allowances of the Armed Forces personnel arising out of the Vth Central Pay Commission recommendations, has since submitted its Report. These recommendations are presently under consideration of the Government. Appropriate decisions will be taken after due consideration.

Janata Housing Registration Scheme, 1996

5328. SHRI SHANTILAL PURSHOTTAMDAS PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether applications were invited by the DDA under "Janta Housing Registration Scheme 1996" during January, 1996;

(b) if so, the details thereof;

(c) whether the Janta Flats on higher purchase basis were allotted within the price mentioned in the brochure; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) and (b) Yes, Sir. The salient features of the Scheme are as under:-

- (i) A person having annual income upto Rs. 72000/- during the year 1994-95 were eligible to apply.
- (ii) Registration deposit of Rs. 5000/- between 27.1.96 to 29.2.96 for 20,000 registrants.
- (iii) The plinth area of each flat to be around 18-25 sq.mt.
- (iv) Approximate price of the flat in the first phase (1996-98) is in the range of Rs. 1.25 lakhs to Rs. 1.60 lakhs.

(c) and (d) The prices given in the Brochure at that time were only indicative. Disposal cost depends on the prevailing price of land, materials, wages etc. at the time of allotment; DDA has reported that in about 90% cases of allotment, disposal cost of the flats was within the price indicated in the Brochure.

Withdrawal of Flights by Air India

5329. SHRI R. SAMBASIVA RAO : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India has decided to withdraw their flights from Seoul, Geneva; and

(b) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) Air India has stopped its operations to Seoul and Geneva w.e.f. 28th March, 1998 and 29th March, 1998 respectively as both the routes were not economically viable. However, Air India have concluded Code sharing arrangements with Air France for flights between India and Geneva via Paris.

Survey for Nadikudi-Venkatgiri Railway Line

5330. SHRI N. JANARDHANA REDDY : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Survey for the proposed railway line between Nadikudi and Venkatgiri of South Central Railway has been undertaken;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) A Reconnaissance Engineering-cum-Traffic Survey for a new BG rail line between Nadikudi and Srikalahasti via Venkatgiri, has been taken up. Further consideration of the project will be possible, once the results of the survey become available.

(c) Does not arise.

[Translation]

Flights on Mumbai-Raipur-Bhubaneshwar-Calcutta Sector

5331. SHRI MOTILAL VORA : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines is operating only three flights for Madhya Pradesh viz. Delhi-Nagpur-Raipur-Delhi, Delhi-Bhopal-Indore-Mumbai-Delhi and Delhi-Khajuraho-Delhi routes;

(b) if so, steps taken to increase the same;

(c) whether any flight for Mumbai-Raipur-Bhubaneshwar-Calcutta had been introduced in 1988; and

(d) if so, the reasons for which this flight has been discontinued?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Alliance, Air, at present, operates flights to the following cities in Madhya Pradesh :-